India ready to face Kyrgyz Republic in second tie

BISHKEK: After registering a comprehensive victory over the hosts in the first game of the AFC Women's Olympic Qualifiers Round 1, India hopes to carry on the momentum into the second leg to be played on Friday. After a long drought without a win, the Blue Tigresses opened their account for the year with a 5-0 win against the Kyrgyz Republic in the opening game at the Dolen Omurzakov Stadium on Tuesday, April 4. With four different goalscorers finding the net, it seemed like the pressure had been released off their shoulders. Even inside the Blue Tigresses training after the game, the mood seemed to have lifted, jokes were more easily cracked and a free-flowing energy that had previously seemed contained. At the last training session before the second game, Thomas Dennerby encouraged the players to keep their smiles up but also set a new target for the encounter.

Bangladesh win one-off Test against Ireland by 7 wickets

AGENCIES
Mirpur

Bangladesh wrapped up its one-off cricket Test against Ireland with a seven-wicket win just after lunch on the fourth day on Friday.

Bangladesh scored 369 and 138-3 while Ireland was 214 and 292 in its innings.

Mushfiqur Rahim. who scored 126 in the first innings, completed the match for Bangladesh with 51 not out, joined by Mominul Hague's unbeaten 20.

Liton Das gave Bangladesh a fluent start before he was bowled by pacer Mark Adair for 23. Offspinner Andy McBrine, who registered best figures by an Irish bowler with 6-118 in the first innings, then had Najmul Hossain caught by skipper Andrew Balbirnie for 4, with Bangladesh at 43-2.

But Tamim and Mushfiqur ensured the team would be on course of a victory, sharing 46 runs for third wicket.

Bangladesh earlier took 36 minutes to wrap up Ireland's second innings for 292 after the visitors resumed on 286-6.

Pace bowler Ebadot Hossain rattled the stumps of McBrine in the fifth over of the day after he added just one run to his overnight 71 to be out on his career-best 72. Ebadot then dismissed Graham Hume for 14, caught by Das to finish with 3-37.

After falling to 51-5 on the third morning and facing an innings defeat against the much-vaunted spin attack of Bangladesh, the Irish team dug in and grittily batted out the third day to give themselves faint hope.

Lorcan Tucker hit a century, complemented by career-best half-centuries by Harry Tector and Andy McBrine, to help Ireland survive day three and reach stumps on 286-8, leading Bangladesh by 131 runs.

On Friday, the visitors added just six runs to their overnight total. Tucker, who made 108 off 162 balls with 14 fours and one six, became the second Irishman to hit a century on debut after Kevin O'Brien. Tector followed his 50 in the first innings with 56.

Left-arm spinner Taijul Islam was the best bowler for Bangladesh with 4-90, following his 5-58 in the first innings. Skipper Shakib Al Hasan, who bowled only 13 overs, took 2-20.

Earlier, Bangladesh took a 155-run lead in the first innings.

Bangladesh's Liton Das plays a shot during the fourth day of the Test against Ireland at the Sher-e-Bangla National Cricket Stadium in Dhaka on Friday AFP

SPORTS CAFE

Pak appoint Nida Dar as skipper of women's cricket team

ISLAMABAD: Pakistan have decided to replace Bismah Maroof who stepped down from the captaincy role after the ICC Women's T20 World Cup 2023. Bismah has been replaced by veteran all-rounder Nida Dar. Along with this Mark Coles has also been confirmed as the new head coach, a role he had occupied previously between 2017 and 2019. In another change, former Test cricketer Saleem Jaffar was named as the chair of the Women's Selection Committee. Having played 130 T20Is and 99 ODIs, Nida is one of the most experienced players in Pakistan's camp and is the leading wicket-taker in women's T20Is.

Churchill Brothers seal their place in Super Cup Group Stage

MANJERI: The last spot in the Group Stages of the Super Cup was snatched away in style by Goa giants Churchill Brothers as they earned a dominant 6-0 victory over Real Kashmir at the Payyanad Stadium here on Thursday. Liberian striker Ansumana Kromah was the star performer with four goals against his name. After their engaging highly spirited rivalry in the I-League only a few months ago, Thursday's knock-out encounter was a complete contradiction, as Churchill Bothers enjoyed total control over the proceedings. The competitive edge of the match was completely wiped off in the first half when the winners raced to a 3-0 lead before the referee blew for a breather. The scenario hardly changed in the second half, either, as the men from Srinagar could hardly put up a fightback to end their miseries.

Olympic champion sprinter Holub-Kowalik suspends career

WARSAW: Two-time Olympic medalist, Polish sprinter Malgorzata Holub-Kowalik announced that she is pregnant and will suspend her career. She also revealed that she does not know whether she will return to the track. The 30-year-old earned two medals for Poland during the 2020 Tokyo Olympic Games, as she stood on the highest podium in the women's 4x400m relay and secured a bronze in a mixed relay. "I'm really happy. I'm preparing for the most important moment in my life. I was dreaming about being a mother. I always repeated that family is the top value for me. I know my body very well so I thought that something was going to happen. I went to the doctor, who confirmed that I'm pregnant. That's why I have to suspend my career," she explained in an interview with Polish media.

Rhett to join Indian men's hockey team as analytical coach

NEW DELHI: Hockey India on Friday announced that Rhett Halkett and Alan Tan will join the support staff of the Indian men's hockey team in their new roles as analytical coach and scientific advisor respectively. The governing body of Hockey in India has earlier announced Craig Fulton as the new chief coach for the men's hockey team. Hockey India also announced that former Japan women's hockey team head coach Anthony Farry will fill in the position of analytical coach of the Indian women's hockey team.

RR skipper Samson may lead India soon: ABD

AGENCIES
Mumbai

Appreciating Sanju Samson for the brilliant captaincy of Rajasthan Royals and his cool composure, former South Africa captain AB de Villiers said that if the right-handed batter continues to put up some good shows for Team India in the coming years, he will not be surprised to see him as the captain of Playing eleven in the next one or two years.

Samson has recently become the leading run-scorer for Rajasthan Royals in all T20s.

In the ongoing game against Punjab Kings, Samson, chasing a total of 198, amassed 42(25), smashing five fours and a solitary six. Samson is the only second captain to lead Rajasthan Royals to the finale in the last season.

Complimenting Sanju Samson's brilliant captaincy, former South Africa captain AB de Villiers said Sanju Samson is an incredible player, but as a captaincy, it is his it is cool composure that always stands out. He never seems to be fussed by anything, and as a captain, that is a good sign.

AB de Villiers said on JioCinema, "But I think he's got all the credentials to be a wonderful captain. Who knows, possibly even one day in a year or two or three's time, in one of the formats in the India team, he could very easily be the captain there, and I think it will do his cricket the world of good. If he can stay as captain for long periods, I think he's going to go places with it." According to de Villiers, if the right-handed batter continues to put up some good shows for Team India in the coming years, he will not be surprised to see him as the captain of Team 11 in the next one or two years.

Suffice to say, Sanju has completely blended into his role as a captain proving himself as one of the best 'Young Captains' India has ever seen.

In 118 matches for Rajasthan Royals, Samson has scored 3,138 runs at an average of 30.46 making him the leading run-scorer for his franchise. He has scored two centuries and 18 fifties for his side, with the best score of 119. His runs have come at a strike rate of 137.99.

Samson has overtaken Ajinkya Rahane, another India middle-order batter who has played for RR. In 106 matches for RR, he has scored 3,098 runs at an average of 35.60. He scored two centuries and 21 fifties for the side with the best score of 105*.

Other notable run-scorers for RR include Shane Watson (2,474 runs in 84 matches with two tons and 14 fifties), Jos Buttler (2,377 runs in 60 matches with five tons and 15 fifties) and Rahul Dravid (1,324 runs in 52 matches with seven fifties).

Gurbux Singh on winning Hockey India Major Dhyan Chand Lifetime Achievement Award 2022

'I value it the most'

AGENCIES / New Delhi

"It was a real surprise for me, shocking and a pleasant one." Those were the words from the Indian hockey legend Gurbux Singh, as he reminisced about the moment he was presented with the prestigious Hockey India Major Dhyan Chand Lifetime Achievement Award at the 5th Hockey India Annual Awards 2022 held last month in New Delhi.

The two-time Olympic medallist shared the feeling of winning the lifetime achievement award and spoke on a variety of topics including the recent developments in the Indian hockey domestic structure in an official statement released by Hockey India.

"I am 88 today and whatever I have been able to do for hockey, I've always enjoyed it. Even to this day, at this stage, I become part of it in whatever small way possible. In my 65 years of hockey life, I've enjoyed doing everything and I take great pride in doing this. I've been a player, a coach, an international hockey umpire, manager, I've been secretary of the Bengal Hockey Association for 18 years as well, so everything I've done in hockey, I've thoroughly enjoyed it.

CAPRI GLOBAL CAPITAL LIMITED

CAPRI GLOBAL CAPITAL LIMITED

Registered & Corporate Office :- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013
Circle Office :- Capri Global Capital Limited 9B, 2nd Floor, Pusa Road, New Delhi – 110060

APPENDIX IV POSSESSION NOTICE (for immovable property)

Whereas, the undersigned being the Authorized Officer of Capri Global Capital Limited (CGCL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub –section (8) of section 13 of the Act, in respect of time available, to redeemthe secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGCL for an amount as mentioned herein under with interest thereon.

S. N.	Name of the Borrower(s) / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1.	(Loan Account No. **LNCGCMUMTL0000005270 of our Mumbai Branch) Wadhwa Buildcon Llp** (Borrower) **Mrs. Lata Suresh Wadhwa , Ankit Suresh Wadhwa , Ashish Suresh Wadhwa , Late. Suresh Lakhomal Wadhwa (Through His Legal Heirs)** (Co-Borrower)	All Piece and Parcel of Entire 11th and 12th Floor, Building No. 2, Shiv Valley, Godrej Hill Road, Kalyan West, Thane, Maharashtra – 421301, alongwith Construction thereon Present and Future both; and bounded as: East By: Internal Road, West By: Internal Road, North By: Godrej Hill, South By: Internal Road	**20-01-2023 Rs. 6,17,53,794/-**	**04-04-2023**
2.	(Loan Account No. **LNMECHN000061569 of our Pimpri-Chinchwad Branch) Rajasthan Sweet Mart** (Borrower) **Kamalkishor Babulal Avasthi, Manjudevi Kamalkishor Avasthi,Chetan Babulalji Avasthi**(Co-Borrower)	All that piece and parcel of Property bearing Flat No. 06, Second floor, area admeasuring 650 Sq Fts., Grampanchayat Milkat No. 1768, Old No. 1557/1 and Flat No. 07, Second floor, area admeasuring 750 Sq Fts., Grampanchayat Milkat No. 1769, Old No. 1557/6 Jivdani Building, Survey No. 130/3/A/ (3+4+1), Manchar, Taluka Ambegaon (Ghodegaon), Pune, Maharashtra - 410503	**12-01-2023 Rs. 36,18,253/-**	**04-04-2023**
3.	(Loan Account No. **LNMEPUN000010496 of our Pune Branch) Pawar Bandhu Suppliers** (Borrower) **Vishal Hiralal Pawar,Hiralal Chima Pawar,Mangal Hiralal Pawar** (Co-Borrower)	All Piece and Parcel of Flat No. 22, area admeasuring 575 Sq. Ft. I.e. 53.43 Sq. Mts. On Third Floor, Building A, Shivpratap Housing Society Limited, Village Sangavi, Constructed on Survey No 8/1 A/2, Taluka Haveli District Pune, Maharashtra 411027	**16-01-2023 Rs. 28,15,478/-**	**04-04-2023**

Place MAHARASHTRA Date : 08-04-2023 Sd/- (Authorised Officer) For Capri Global Capital Limited (CGCL)

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF UNFORS RAYSAFE (INDIA) PRIVATE LIMITED

Name of Corporate Person	Unfors Raysafe (India) Private Limited
Date of Incorporation of Corporate Person	12/08/2008
Authority under which Corporate Person is incorporated / Registered	ROC - Mumbai
Corporate Identity Number of Corporate Person	U80301MH2008FTC185751
Address of the Registered Office & Principal Office (if any) of Corporate Person	21, Blue Chip Industrial Estate No. 1, Golani Industrial Complex, Waliv, Vasai (East) Dist. Palghar, Maharashtra-401208
Liquidation Commencement Date of Corporate Person	06/04/2023
Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	DINESH KUMAR DEORA **Registered Address:** B-202, ABT Apartment, Rani Sati Marg, Malad (East), Near Navjivan School, Mumbai-400097 **Office Address: (For Correspondence)** #205, Nadiadwala Market, Poddar Road, Malad (East), Mumbai-400097 **Phone Nos.:** 022-28443641, 9321018355 **Email Id:** dinesh.deora@yahoo.com **Registration Details with IBBI:** IBBI/IPA-002/IP-N00958/2020-2021/13041
Last date for submission of claims	05/05/2023

Notice is hereby given that the Unfors Raysafe (India) Private Limited has commenced Voluntary Liquidation on 6th April,2023.
The stakeholders of Unfors Raysafe (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 5th May,2023 to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date: 06-04-2023 Sd/-
Place: Mumbai DINESH KUMAR DEORA
LIQUIDATOR OF UNFORS RAYSAFE (INDIA) PRIVATE LIMITED

PUBLIC NOTICE

NOTICE IS HEREBY GIVEN TO PUBLIC AT LARGE THAT
MAHAVIR ASHISH COOPERATIVE HOUSING SOCIETY LTD.
bearing Registration No. BOM/HSG/5129 of 1977, having its registered office at Plot No.35, Garodia Nagar, Ghatkopar East, Mumbai- 400077 and
THE GHATKOPAR NAMRATA CO-OPERATIVE HOUSING SOCIETY LTD.
bearing Registration No. BOM/HSG/6963 of 1981, having its registered office at Plot No.36, Garodia Nagar, Ghatkopar East, Mumbai- 400077 have jointly appointed namely **M/s CAB CONSTRUCTIONS LLP** for joint redevelopment of their respective property more particularly described in the Schedule hereunder written ('the Property').
Hence, further NOTICE is hereby given that **M/s CAB CONSTRUCTIONS LLP** are in the process of carrying out redevelopment of the Property on such terms, as have been agreed upon by and between the said Societies and M/s CAB CONSTRUCTIONS LLP.
Any persons having any claim against or to the Property by way of sale, lease, mortgage, gift, lien, charge, trust, maintenance, easement or otherwise howsoever are required to make the same known in writing to the undersigned at their office within 14 (Fourteen) days from the date of publication hereof otherwise the redevelopment rights granted in favour of M/s CABCONSTRUCTIONS LLP will be certified without reference to such claim and the same will be considered as waived.

SCHEDULE HEREINABOVE REFERRED TO

1) ALL THAT piece and parcel of land bearing admeasuring 756.70 sq. mtrs. (approximately equivalent to 8145.11 sq. ft.) together with the structure and building standing thereon known as Mahavir Ashish situated at Mahavir Ashish Co-Operative Housing Society Ltd, Plot No.35, T.P.S. III, Garodia Nagar, Ghatkopar (East), Mumbai-400077 bearing CTS No. 195/45, Village Ghatkopar, Taluka Kurla, District Greater Mumbai.
2) All that piece and parcel of land bearing admeasuring 760 sq. mtrs. (approximately equivalent to 8180.64 sq. ft.) together with the structure and building standing thereon known as Namrata situate at The Ghatkopar Namrata Co-operative Housing Society Ltd., Plot No.36, T.P.S. III, Garodia Nagar, Ghatkopar (East), Mumbai-400077 bearing CTS No.195/45 of Village Ghatkopar, Taluka Kurla, District Greater Mumbai.

Dated this 8th day of April 2023.

JINITA SHAH
Advocate and Solicitor
Shop No. 34, Parekh Market, MG Road, Ghatkopar (E), Mumbai- 400077.

PUBLIC NOTICE

Notice is hereby given that my clients have negotiated to purchase from MS. RASHMI MENEZES owner of the Flat No. 801, adm. 163.42 sq. mts., built-up area, 8th Floor, Dev Chhaya, together with Terrace adm. 69.68 sq. mts., and together with 3 Car Parking Space adm. 10 sq. mts., situated at 2nd Hasnabad Lane, Santacruz (West), Mumbai - 400054, C. T. S. No. E/890 of village Bandra, Taluka Andheri, MSD and together with the ten shares bearing distinctive nos. 141 to 150 (both inclusive) comprised in Share Certificate No. 15 of Dev Chhaya C.H.S.L., (the said property). All or any person or persons including any banks, financial institutions or any other party, having any claim, right, title, demand or interest by virtue of any sale, gift, lease, tenancy, license, exchange, partition, mortgage, charge, lien, inheritance, succession, trust, maintenance, possession, easement, agreement, lis-pendence, stay order, attachment, decree, specific performance or otherwise or any other right of whatsoever nature are required/ called upon to convey their objection/s in writing at the address mentioned below, within (14) Fourteen days from issuance of this notice, along with all supporting documents relating to such claim, failing which it shall be presumed that there is/are no claim/s and such claim/s if any, shall be considered to be waived and abandoned in respect of the 'said property'.
Date: 8-4-23
Sd/-
Adv. Dinesh Jain
2061, Ground Floor, Rustomjee Ezone Mall, Near Inorbit Mall, Opp. Ozone SBI Bank, Malad West, Mumbai - 400 064

यूनियन बैंक ऑफ इंडिया Union Bank of India
भारत सरकार का उपक्रम A Government of India Undertaking
आन्ध्रा Andhra कार्पोरेशन Corporation

Assets Recovery Management Branch :
21, Veena Chambers. Mezzanine Floor, Dalal Street, Nr. Bombay Stock Exchange, Fort, Mumbai-400 001, MH.

41	**a) M/s Akshay Dughdalaya** **b) Asset Recovery Management Branch** c) Residential flat admeasuring about 510 sq.fts. built up area , Being flat no 20, 3rd floor, A wing , Yeshwant Co Op Hsg Society Ltd , Near Panch parmeshwar Temple, Kissan Nagar No 1, Thane, Maharashtra -400604 **d) Mr. Hiraman R Roundhal**	**a) ₹ 49,86,000.00** **b) ₹ 4,98,600.00**	**Rs 4,55,57,500.72** (Four Crore Fifty Five lakh Fifty Seven Thousand Five Hundred and Paisa Seventy Two only) as on 31.03.2023 plus further interest thereon w.e.f 01.04.2023 at applicable rate of interest, cost and charges till date. Shri Sanjay Tembe Mobile No. 8007112403 Shri Jatin Salam - Mobile No.9930278595 **18.04.2023/03.00 PM to 5.00 PM**	Not known to A.O. Symbolic Possession
42	**a) M/s R M Metal** **b) Asset Recovery Management Branch** c) Flat no. 701, 7th floor, Wing-C, Building Known as Mayflair Meridian Co-op. Housing Society Situated at Ceaser Road, Amboli, Near Filmalaya Studio, Andheri (West) Mumbai-400 058 Admeasuring 879.74 Sq. ft (Boundaries: East: ICICI bank staff Quarters West: gulmohar Apartment North: Ceaser Road South:Filmalaya studio) **d) Mr. Ravi R. kothari & Mrs. Manjula R. Kothari**	**a) ₹ 3,93,00,000.00** **b) ₹ 39,30,000.00**	**Rs.15,70,75,178.90** (Rupees Fifteen Crore Seventy lakh Seventy Five thousand One hundered Sevenety eight and paise Ninty Only) as on 31.03.2023 plus further interest thereon w.e.f. 01.04.2023 at applicable rate of interest, cost and charge till date Mr. Sanjay Tembe - Mobile No. 8007112403 Mr. Jatin Salam - Mobile No. 9930278595 **18.04.2023/11.00 PM to 1.00PM**	Not known to A.O. Symbolic Possession
43	**a) M/s R M Metal** **b) Asset Recovery Management Branch** c) Shop no. S-1, on the Ground Floor Admeasuring about 140 sq.ft (Carpet area) in the building known as Sai Mahal constructed on land bearing Survey no. 149/2, CTS no. 972/A/1, plot no. 28 of the Private scheme of Usman Haji Babubhai Nadiadwala, lying being and situated at Village: Pahadi, Malad (West) Mumbai 400 062, in Registration District and Sub District of Mumbai City and Mumbai Suburban. (Boundaries: North:Internal Road South:yashoda Apartment East: Dee Mala Bunglow West: Chouhan House) **d) Mr. Ramniklal Meghraj Jain**	**a) ₹ 80,00,000.00** **b) ₹ 8,00,000.00**	**Rs.15,70,75,178.90** (Rupees Fifteen Crore Seventy lakh Seventy Five thousand One hundered Sevenety eight and paise Ninty Only) as on 31.03.2023 plus further interest thereon w.e.f. 01.04.2023 at applicable rate of interest, cost and charge till date Mr. Sanjay Tembe - Mobile No. 8007112403 Mr. Jatin Salam - Mobile No. 9930278595 **18.04.2023/11.00 PM to 1.00PM**	Not known to A.O. Symbolic Possession
44	**a) M/s. Dconindia Construction** **b) Asset Recovery Branch, Mumbai** c) Flat No. B/37 on 4th floor, Building No. A/8, 9, 10 in Shree Mahavir Apartment Co op Hsg So Ltd Situated at CTS No. 1860 of Dahisar Village, Near St Xavier's High School, Ratan Nagar, Deep Narayan Dube Road, Dahisar (E) Mumbai – 400 068, Adm Built up area 553.00 sq. ft (Boundaries: East:D N Dubey Road, West: Open Plot, North:Ratandham, South:Greenway Building No.A7) **d) Mr. Arjunsingh K Charan & Mrs. Parash Kuwar A Charan**	**a) ₹ 74,65,000.00** **b) ₹ 7,46,500.00**	**Rs.1,33,79,583.44** as on 31.03.2023 plus further interest thereon w.e.f. 01.04.2023 at applicable rate of interest, cost and charges till date. Mr. Sanjay Tembe - Mobile No. 8007112403 Mr. Jatin Salam - Mobile No. 9967917032 **19.04.2023 3:00 pm to 5:00 pm**	Not known to A.O. Symbolic Possession
45	**a) Mr. Samir Shailesh Sura, Ms. Mohina Shailesh Sura, Mr. Shailesh Ramanlal Sura** b) Asset Recovery Management Branch c) Flat No. 901 on 9th floor, A Wing, Building Known as 'Lotus Prestige' Society Known as ' Doll Co. Op. Hsg Soc. Ltd.' Situated at C.T.S No. 2, 2/1 to 2/18 of Village Poisar, Behind Poisar Bus Depot, Bhat Lane, Off. S. V. Road, Kandivali (West), Mumbai 400067 Admeasuring carpet area 645.00 Sq. ft (Boundaries: East: Arjun Niwas West: Prathna Ekta Chsl North: Silver OAK A Wing South:Poisar Depot) **d) Ms. Mohina Shailesh Sura & Mr. Samir Shailesh Sura**	**a) ₹ 1,88,00,000.00** **b) ₹ 18,80,000.00**	**Rs. 1,21,24,684.79** (Rupees One Crore Twenty One lakh Twenty Four thousand Six hundered Eighty Four and paise Seventy Nine Only) as on 31.03.2023 plus further interest thereon w.e.f. 01.04.2023 at applicable rate of interest, cost and charge till date Mr. Sanjay Tembe - Mobile No. 8007112403 Mr. Jatin Salam - Mobile No. 9930278595 **16.04.2023/3.00 PM to 5.00PM**	Not known to A.O. Symbolic Possession
46	**a) Ms. Pinky Chopra** **b) Asset Recovery Management Branch** c) Amalgamated Flat no.101, 101A, 102 & 103, 1st Floor, Om Palace Co opHsg Soc. Ltd., Near Union Park, Harish Jain Chowk, Dr. Ambedkar Road, Pali Hill, Khar(West), Mumbai-400052 admeasuring total builtup area 2369 sq. ft. And total carpet area 1974 sq. ft **d) Mrs. Pinky Chopra**	**a) ₹ 6,31,00,000.00** **b) ₹ 63,10,000.00**	**Rs.15,96,48,334.17** as on 31.03.2023 plus further interest thereon w.e.f. 01.04.2023 at applicable rate of interest, cost and charges till date. Mr.Sanjay Tembe, Mobile: 8007112403 Mr.Jatin Salam , Mobile No. 9930278595 **19.04.2023/ 11.00 AM to 01.00 PM**	Physical Possession & Second charge of The Malad sahakari bank ltd. for Total Outstanding Rs. 4.12 Cr as on 30.08.2020 plus interest till date

Bidders are requested to visit the Bank's website www.unionbankofindia.co.in for detailed terms & conditions of E-Auction and other details before submitting their Bids for taking part in the E-Auction. Bidder may also visit the website www.ibapi.in of Service Provider Indian Banks Auction Properties Information (IBAPI) Portal.
The intending bidders must have valid e-mail ID to participate in on-line Auction. The terms and conditions of sale shall be strictly as per the provisions of The Security Interest (Enforcement) Rules, 2002
STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8 (6) / RULE 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002
This may also be treated as notice under Rule 8 (6) / Rule 9(1) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor/s of the said loan about the holding of E-Auction Sale on the above mentioned date. For detailed terms and condition of the sale, please refer to the linkprovided i.e **www.unionbankofindia.co.in** or **https://www.ibapi.in, www.mstcecommerce.com**

Date : 07.04.2023
Place: Mumbai

Sd/-
Authorised Officer, Union Bank of India

SBI State Bank of India

स्ट्रेस्ड ॲसेट्स मॅनेजमेंट शाखा – II

प्राधिकृत अधिकाऱ्यांचा तपशील
नाव – श्री. विकाश कुमार
ईमेल आयडी : team11.15859@sbi.co.in
मोबाईल क्र.: ९९७९८९४२०६
लॅण्डलाईन क्र.: (कार्यालय): ०२२–४१६१ १४१६
पर्यायी मोबाईल क्र.: – ९३२२२८६२८२

स्टेट बँक ऑफ इंडिया, एसएएम II शाखा,
तळ मजला, रहेजा चेंबर्स,
फ्री प्रेस जर्नल मार्ग, नरीमन पॉईंट, मुंबई – २१
फॅक्स क्र.: ०२२–२२८११४०१

जोडपत्र - IV - ए (नियम ८(६)ची तरतूद पहा)

स्थावर मिळकतीच्या विक्रीकरिता विक्री सूचना

सिक्युरिटायझेशन ॲंड रिकन्स्ट्रक्शन ऑफ फायनान्शिअल ॲसेटस् ॲंड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरेस्ट ॲक्ट, २००२ सहवाचता सिक्युरिटी इंटरेस्ट (एन्फोर्समेंट) रुल्स, २००२ च्या नियम ८(६).
याद्वारे सामान्य जनता आणि विशेषत: कर्जदार आणि हमीदार यांना सूचना देण्यात येते की, खालील वर्णिलेली स्थावर/जंगम मिळकत तारण धनकोंकडे गहाण/प्रभारीत आहे, जिचा अन्वयिक/सांकेतिक कब्जा स्टेट बँक ऑफ इंडिया, तारण धनकोंच्या प्राधिकृत अधिकाऱ्यांनी घेतला आहे, ती **मे. हायफाय फिटनेस लॉज प्रायव्हेट लिमिटेड, श्री. कोझेमा मास्टर, सौ. शृष्टी सलील देशमुख आणि सौ. मेहफूझा अदमाली खोखर (कर्जदार आणि सह–कर्जदार)** यांच्याकडून तारण धनकोंना थकीत **रु. १६४०८२१९०.१९ +** त्यावरील तारखेपर्यंत वैधानिक दराने व्याज + खर्च आणि परिव्यय (वजा काहि असल्यास वसुली) च्या वसुलीकरिता **१०.०५.२०२३** रोजी ''जे आहे जेथे आहे'' ''जे आहे जसे आहे'' आणि ''जे काहि आहे तेथे आहे'' तत्वाने विकण्यात येणार आहे.

मिळकतीप्रमाणे राखीव किंमत खालीलप्रमाणे:

नामाधिकार विलेख धारकांची नावे	मिळकतींचे वर्णन	राखीव किंमत (रु. को.)	इसारा अनामत रक्कम (इएमडी)
मे. हायफाय फिटनेस लॉज प्रायव्हेट लिमिटेड (कर्जदार/हमीदार)	सर्व ते भाग आणि विभाग सह शॉप क्र. ११, बेसमेंट मजला, जॉली सेंटर, जॉली सेंटर, फ्लॅट ओनर्स को ऑप हाऊसिंग सोसायटी टिळक रोड, सांताक्रुझ पश्चिम, मुंबई ४०००५४ मिळकतीचे जिम इक्विपमेंट	**रु. १२.४९ करोड**	**रु. १.२५ करोड**
सौ. मेहफूझा अदमाली खोखर	फ्लॅट क्र ४०४, ४ था मला, ए विंग, ए जी पार्क को ऑप हाऊसिंग सोसायटी लि., प्रभात कॉलनी, सांताक्रुझ रेल्वे स्टेशन जवळ, मुंबई ४०० ०५४ चे सर्व ते भाग आणि विभाग.	**रु. १.१३ करोड**	**रु. ११.३० करोड**

ई–लिलावाची तारीख व वेळ: तारीख : १०.०५.२०२३, वेळ: ६० मिनिटे, स. ११.०० ते दु. १३.००
प्रत्येकी १० मिनिटांच्या अमर्यादित विस्तारासह

बोली वाढ रक्कम: रु. १,००,०००/– आणि रु. एक लाखच्या पट्टीत

ई–एमडी व सहभागाचे विनंतीपत्र/केवायसी दस्तावेज/पुरावे सादर करण्याकरिता दिनांक व वेळ:
०९.०५.२०२३ रोजी किंवा पूर्वी, सायं. ४.३० पूर्वी

मिळकतीच्या तपासणीची दिनांक व वेळ: ०३.०५.२०२३: स. ११.३० ते दु. २.३०

संपर्क व्यक्ती/संपर्क क्रमांक
श्री. पियुष कुमार त्रिपाठी– ९३२२२८६२८२

सदर प्रकाशन हे सर्व संबंधित पक्षकारांना ई–लिलावासाठी ३० दिवसांची पूर्वसूचना म्हणून सुद्धा बजावत आहे.
विक्रीच्या तपशीलवार अटी आणि शर्तींसाठी कृपया स्टेट बँक ऑफ इंडिया, तारण धनकोंच्या पुरवलेल्या वेबसाईट: **www.sbi.co.in**
https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp मधील लिंकचा संदर्भ घ्यावा.

दिनांक : ०८.०४.२०२३ — **प्राधिकृत अधिकारी,**
ठिकाण: मुंबई — **स्टेट बँक ऑफ इंडिया**

जाहीर सूचना

सूचना याद्वारे देण्यात येते की, आमचे अशिलांनी आम्हांस, एवरस्माईल प्रॉपर्टिज प्रायवेट लिमिटेड, कंपनी ॲक्ट, १९५६ च्या तरतुदींनुसार स्थापित कंपनी आणि कंपनी ॲक्ट, २०१३ च्या तरतुदींनुसार विद्यमान मानलेली कंपनी ज्यांचे नोंदणीकृत कार्यालय, ७५–जुनी ब्लॉक फॅक्टरी, सेक्टर–१, सृष्टी हाऊसिंग कॉम्प्लेक्स, पेंकरपाडा, मिरा रोड, ठाणे–४०११०४ येथे असून खालील परिशिष्टात विस्तृत लिखित वर्णन केलेल्या जमिनीसंदर्भात ("सदर जमिन") त्यांच्या नामाधिकारांची तपासणी करण्याचे निर्देश दिले आहेत.

कोणत्याही व्यक्तींना सदर जमिनीमध्ये, जमिनीबाहेर अथवा जमिनीवर आणि/अथवा त्यावरील बांधकामावर किंवा त्याच्या कोणत्याही भागावर विक्री, हस्तांतर, अभिहस्तांकन, अदलाबदल, वाटप, प्रभार, भार, वहिवाट, पोट–वहिवाट, कुळवहिवाट, पोट–कुळवहिवाट, परवाना, वारसा, कब्जा, ताबा, शेअर, भेट, डिव्हाईस, धारणाधिकार, देखभाल, मृत्युपत्र, सुविधाधिकार, विश्वस्त, म्युनिमेंट, करारनामा, ताबा, सुविधाधिकार, त्यागपत्र, किंवा करार, विलेख, कगदपत्र, लिखित, कन्व्हेयंस डीड, डिव्हाईस, मृत्युपत्र, वारसादार, कौटुंबिक व्यवस्था/तडजोड, खटला याद्वारे कोणतीही इतर पद्धत, कोणत्याही कायदे न्यायालयाचा हुकुम किंवा आदेश, कंत्राट/करार, विकासहक्क किंवा एफएसआय/टीडीआर संपादन, भार किंवा अन्य कोणत्याही मार्गे कोणताही हिस्सा, हक्क, नामाधिकार, इस्टेट, हितसंबंध, दावा, आक्षेप आणि/अथवा मागणी असल्यास तसे लेखी स्वरुपात त्याच्या पुष्ठ्यर्थ नोटरी करून प्रमाणित केलेल्या सर्व कागदोपत्री पुराव्याच्या प्रतीसह निम्नस्वाक्षरीकारांना आमचे कार्यालय, **२ रा मजला, एन. एम. वाडिया बिल्डिंग, १२३, एम. जी. रोड, फोर्ट, मुंबई ४००००१** येथे आणि एक प्रत krishna.moorthy@wadiaghandy.com या इमेल वर सदर प्रकाशनाच्या तारखेपासून १४ (चौदा) दिवसांत कळविणे आवश्यक आहे, कसूर केल्यास असा कोणताही आणि सर्व हिस्सा, हक्क, नामाधिकार, लाभ,हितसंबंध, दावा, आक्षेप आणि/अथवा मागणी, जर काही असल्यास दुर्लक्षित केले जाईल आणि त्यागित आणि/अथवा परित्यागित आणि/अथवा सोडून दिला आहे असे मानण्यात येईल.

वरीलप्रमाणे उल्लेखित परिशिष्ट
(सदर जमिनीचे वर्णन)

ठाणे शहर, तालुका व जिल्ह्यातील आणि नोंदणीकृत जिल्हा व उप–जिल्हा ठाणे मधील गाव पेंकरपाडा (पूर्वीनुसार गाव मिरे/मिरा असे ज्ञात) येथे असलेल्या, वसलेल्या आणि स्थित, नवीन सर्व्हे क्र. ६६(भाग) (जुना सर्व्हे क्र.२३३(भाग) याचेशी संबंधित), नवीन सर्व्हे क्र. ६८(भाग) (जुना सर्व्हे क्र.२३५(भाग) याचेशी संबंधित) आणि नवीन सर्व्हे क्र. ६९(अंशत:) (जुना सर्व्हे क्र.२५६(भाग) याचेशी संबंधित) धारक मोठ्या जमिनीच्या भाग असलेल्या, मोजमापित सुमारे ३७८८०.४३ चौरस मीटर्स क्षेत्र असलेल्या जमिनीचा सर्व भाग व भूभाग आणि पुढीलप्रमाणे सीमाबध्द आहे,–

उत्तरेला किंवा त्या दिशेने : गाव पेंकरपाडाचा जुना सर्व्हे क्र. २३०
दक्षिणेला किंवा त्या दिशेने : ३० मीटर्स रूंद रस्ता
पश्चिमेला किंवा त्या दिशेने : अंशत: ३० मीटर्स रूंद रस्ता आणि गाव पेंकरपाड्याचा अंशत: जुना सर्व्हे क्र. २३५(भाग)
पूर्वेला किंवा त्या दिशेने : गाव पेंकरपाड्याचा अंशत: जुना सर्व्हे क्र.१९०, अंशत: जुना सर्व्हे क्र.१५० आणि अंशत: जुना सर्व्हे क्र.२३६.

दिनांक ८ एप्रिल, २०२३ रोजी,

वाडिया घांदी ॲण्ड कं. करीता
कृष्णा बालाजी मूर्थी
भागीदार

PUBLIC NOTICE

NOTICE is hereby given that our client has negotiated to purchase and acquire from: (1) Meena Ravindra Gavand and (2) Preeti Ajay Gavand no (1) of Mumbai Indian inhabitant having her address at 161/12 Ambica Krupa Sion Main Road Sion (East), Mumbai 400 602 and no (2) of Thane Indian inhabitant having her address at Gawand Bungalow, Gawand Path Naupada Thane (West) District Theme 800 602 (Owners) their respective undivided share right title and interest in the Premises and Shares more particularly described in the Schedule hereunder written. By Alternate Accommodation Agreement dated 4th January 1996 readwith Deed of Confirmation dated 9th March 2005 registered under no BBE-2/2092 of 2005 on the same day with the Sub Registrar at Mumbai-2 readwith Deed of Rectification dated 6th September 2005 registered under no BBE-2/8116 of 2005 on the same day with the Sub Registrar at Mumbai-2, Nivara Developers Private Limited allotted the above Premises (on ownership basis) to Ganpat Sakharam Keni. All aforesaid thee (3) documents in respect of the Premises are lost misplaced and not traceable and is not under the control/possession of the Owners in spite of due and diligent search and efforts. The same have not been deposited with any person or persons or body corporate or financial institution with an intent to create a charge mortgage or lien as a security for repayment of debts on the Premises or otherwise. Any person coming in possession of the aforesaid document and or who is having knowledge of the same, is hereby requested to forthwith intimate the same to the undersigned in writing. All persons are hereby informed warned and cautioned not to deal with the documents in any manner and/or carry out any transaction with anyone on the basis of the aforesaid lost/misplaced document. Take notice that our client shall not be bound or liable for any such illegal dealings. Any person having any claim demand right benefit or interest in respect of or against or to the Premises and/or Shares or any part/portion thereof, by way of sale transfer assignment exchange right interest share lease sub-lease tenancy sub-tenancy mortgage gift lien charge encumbrance occupation covenant trust maintenance easement pre-emption inheritance bequest possession development rights right of way reservation agreement lispendens family arrangement settlement decree or order of any court of Law partnership or otherwise of whatsoever nature or otherwise howsoever is required to make the same known in writing supported by authenticated photocopies of valid/ effectual documents to the undersigned at their office within fourteen (14) days from the date of publication hereof, otherwise the sale of the Premises and Shares in favour of our client will be completed without reference to such claim and the same if any will be considered as waived.

SCHEDULE
(Description of the Premises and Shares)

ALL THAT: (I) Residential Premises bearing 102 admeasuring 669 sq ft (carpet area) on the first floor of the building known as 'Bliss' situate at Parsi Colony Road 5 Dadar (East) Mumbai 400 14 within the limits of Greater Mumbai in the district and registration sub-district of Mumbai City on the land bearing Cadastral Survey No 557/10 of Matunga Division (**Premises'**); (II) membership of the Bliss Co-Operative Housing Society Limited duly registered under no MUM/WFN/HSG/(TC)/8380/2003 dated 19th December 2003 under the Maharashtra Co Operative Societies Act 1960 **(Society")** and (iii) the five (5) Shares of Rs 50/- of the Society each bearing distinctive nos 6 to 10 comprising in Share Certificate no 002 dated 1st April 2005 **(Shares).**

Mumbai, Dated this_____day of April 2023

For S Shah & Associates
Sd-
(Shashank Shah)
Partner
Advocates & Solicitors
(***An Associate Firm of LD Shah & Company***)

Petite Fleur
85 Ranade Road, Shivaji Park Dadar (West)
Mumbai 400 028

BYP

परिशिष्ट–१६
(उपविधी क्र. ३५ अन्वये)

सूचना

श्रीम. रूक्मिणी महिपत चव्हाण या शिवकोकण ऐक्यवर्धक एस.आर.ए. को–ऑपरेटिव्ह हौसिंग सोसायटी लि., ज्याचा पत्ता जानु भोये नगर, कुरार गाव, मालाड (पूर्व), मुंबई ४०० ०९७ च्या सभासद आणि सोसायटीच्या बिल्डिंगमधील फ्लॅट क्र. ए१–२००१ चे धारक असून त्यांचे मुंबई येथे २०/०२/२०१५ रोजीस कोणतेही नामनिर्देशन न करता निधन झाले आणि त्यांचे पती **श्री. महिपत गोविंद चव्हाण** यांचे सुद्धा मुंबई येथे १३/०७/१९९३ रोजीस निधन झाले.

सोसायटी याद्वारे सोसायटीच्या भांडवल/मिळकती मधील मयत सभासदाचे सदर शेअर्स आणि हितसंबंधाचे हस्तांतर होण्यास वारस किंवा वारसदार किंवा इतर दावेदार/आक्षेपदार किंवा आक्षेप घेणारे यांच्याकडून दावे किंवा आक्षेप असल्यास ते सदर सूचनेच्या प्रसिध्दीपासून १५ दिवसात सोसायटीच्या भांडवल/मिळकतीमधील मयत सभासदाच्या शेअर्स व हितसंबंधाच्या हस्तांतरणासाठी त्याच्या/तिच्या/त्यांच्या दाव्या/आक्षेपांच्या पुष्ठ्यर्थ अशी कागदपत्रे आणि अन्य पुराव्यांच्या प्रतींसह मागवित आहे. वर दिलेल्या मुदतीत जर दावे/आक्षेप प्राप्त झाले नाहीत, तर सोसायटीच्या उपविधीतील तरतुदीमधील दिलेल्या मार्गाने मयत सभासदाचे शेअर्स व हितसंबंधाचे हस्तांतर करण्यास सोसायटी मोकळी असेल. सोसायटीच्या नोंदणीकृत उपविधीची प्रत सोसायटीकडे स. ८.०० वा. आणि रात्री. ८.०० वा. च्या दरम्यान सदर सूचना प्रसिध्दीच्या तारखेपासून तिच्या कालावधी समाप्तीच्या तारखेपर्यंत उपलब्ध आहे.

शिवकोकण ऐक्यवर्धक एसआरए
को–ऑप. हौसिंग सोसायटी लि.
च्या वतीने आणि करिता

ठिकाण : मालाड (पू.) — दिनांक : ०८–०४–२०२३

PUBLIC NOTICE

The Notice is hereby given that Shri. Pritesh Rameshbhai Sidhdhapura was joint owner with Smt. Deepali Pritesh Sidhdhapura for all that premises bearing Flat No. B/502 on Fifth Floor, Chandrakant Residency Co-op. Hsg. Soc. Ltd., 150 Feet Road, Padmavati Nagar, Bhayander (W), Thane, Maharashtra – 401101 ("The Said Flat"); and were also holding Ten (10) fully paid up shares with the face value of Rs. 50/- each bearing distinctive serial numbers from 451 to 460 (both inclusive) issued vide share certificate no. 046, dated 31/10/2013 ("the said Shares").

Whereas, the said Shri. Pritesh Rameshbhai Sidhdhapura, died intestate on 12th August, 2021 leaving behind only four (4) legal heirs according to law by which he was governed are namely; 1) Smt. Jyotiben Rameshbhai Sidhdhapura (Mother of deceased person), 2) Smt. Deepali Pritesh Sidhdhapura (Widow wife), 3) Miss. Bhavi Pritesh Sidhdhapura (Daughter) and 4) Mr. Vivek Pritesh Sidhdhapura (Son) ("the said legal heirs").

Therefore, Smt. Deepali Pritesh Sidhdhapura is in process for transferring all the rights, title and interest of the late Shri. Pritesh Rameshbhai Sidhdhapura in the said Flat and said shares for transfer of the society membership solely in her name.

Under the referred circumstances the public at large is hereby called upon to inform if any person other than the said legal heirs having any claim or objection against or in the said Flat & Shares or any part thereof by way of inheritance, bequest, gift, mortgage, loan, possession, secured creditors or otherwise howsoever/ whatsoever nature are hereby requested to register their claim with supporting documentary proof Only and make the same known to the undersigned at B-108, Achalgiri Bldg., Padmavati Nagar, 150Ft Road, Bhayander (W), Thane-401101 and C/o to Society Office of Chandrakant Residency CHS LTD., 150 Feet Road, Padmavati Nagar, Bhayander (W), Thane, Maharashtra – 401101, within a period of 07 (Seven) days from the date of publication, failing which such rights, interests, benefit, claim, objections and/or demand of any nature whatsoever, shall be deemed to have been waived and/or abandoned and no such claim will be deemed to exist and simultaneously the Society shall be free to dealt with transfer of the shares from the date of publication of the notice till the date of expiry of its period.

Dated this 08th April, 2023.

Sd/-
Adv. Anilkumar M. Marlecha

केनरा बैंक Canara Bank

सिंडिकेट Syndicate

चेंबुर II, मुंबई शाखा: १०१ आणि १०२, प्युअर गोल्ड बिल्डिंग, एन.जी. आचार्य मार्ग, चेंबूर (पूर्व), मुंबई–७१, दूर.: ०२२–२५२२४६२७, ईमेल: cb15009@canarabank.com

सोने लिलाव विक्री सूचना

खाली नमूद केलेल्या व्यक्तींना याद्वारे सूचित केले जाते की ते कर्ज खात्यातील थकबाकीची भरपाई करण्यात अयशस्वी ठरले आहेत. त्यांना नोंदणीकृत पोस्टाने पाठवलेल्या नोटिसा बँकेला वितरीत केल्याशिवाय परत केल्या आहेत. त्यामुळे त्यांना थकबाकी आणि इतर शुल्कांची भरपाई करण्याची आणि तारण ठेवलेल्या सिक्युरिटीजची २७.११.२०२२ रोजी किंवा त्यापूर्वी विमोचन करण्याची विनंती करण्यात आली आहे, असे न झाल्यास सदर सिक्युरिटीज बँकेकडून कर्जदाराच्या किंमतीवर बँकेच्या आवारात सार्वजनिक लिलावात ३०.११.२०२२ रोजी दुपारी २.३० वा. किंवा त्यानंतर कोणत्याही अन्य सोयीस्कर तारखेला पुढील सूचना न देता, बँकेच्या पूर्ण इच्छेनुसार विकल्या जातील.

अनु. क्र.	कर्जाची तारीख	कर्ज क्रमांक	थकबाकी रक्कम	कर्जदाराचे नाव आणि पत्ता
१	२२.०३.२०२१	१६४०००३८९६४४	**७४,१५१/–** दि. ३१.१०.२०२२ रोजीस	**श्री. अयप्पन मुरूगन यादव** प्लॉट क्र. २४, लाईन एफ, रूम क्र. ५, शिवाजी नगर, गोवंडी, मुंबई–४०००८८.

टीप: रक्कम थकबाकीमध्ये सोने कर्ज तसेच इतर कर्ज/पत सुविधा अंतर्गत पक्षकाराच्या सर्व दायित्वांचा समावेश करावा.

दिनांक : ०८.०४.२०२३ — **सही/–**
ठिकाण : चेंबूर II, मुंबई — **व्यवस्थापक, कॅनरा बँक**

जाहीर सूचना

सूचना याद्वारे देण्यात येते की, आम्ही येथील खालील लिहिलेल्या परिशिष्टात अधिक विशेषत: वर्णिलेल्या आणि यानंतर **''सदर मिळकत''** म्हणून उल्लेखित मुंबई शहर आणि मुंबई उपनगरचा जिल्हा आणि उपजिल्हा नोंदणीतील आणि लेडी जमशेदजी रोड आणि एन. सी. केळकर रोडचे जंक्शन दादर (पश्चिम), मुंबई–४०० ०२८ येथे स्थित, वसलेल्या आणि अशा त्यावरील कोहिनूर सीटीएनएल इन्फ्रास्ट्रक्चर कंपनी प्रायव्हेट लिमिटेड द्वारे बांधलेल्या अशा इमारतीसह एकत्रित टाऊन प्लानिंग स्कीम बॉम्बे सिटी क्र. (III) (माहीम क्षेत्र) (१ ला सुधारण) (अंतिम) चा अंतिम प्लॉट क्र. ४६ धारक आणि मोजमापित १९,८५९.०५ चौ. मीटर्स जमिनीचे सर्व ते भाग किंवा विभागासाठी आमचे अशील कोहिनूर सीटीएनएल इन्फ्रास्ट्रक्चर कंपनी प्रायव्हेट लिमिटेडच्या नामाधिकाराचा तपास करीत आहोत. आता त्यामुळे सर्व व्यक्ती किंवा दावेदार ज्यांचा कोणताही करार, परवाना, विक्री, गहाण, धारणाधिकार, प्रभार, देणी, बक्षीस, भाडेपट्टा, पोट–भाडेपट्टा, भाडेपट्टा अंतर्गत, अदलाबदल, कुळवहिवाट, कब्जा, सुविधाधिकार, हक्क, करारनामा किंवा अटी, देखभाल, बोजा किंवा अन्यथा कोणत्याही मार्गाने कोणताही दावा किंवा सदर मिळकत किंवा तिच्या कोणत्याही भागासाठी किंवा मध्ये कोणताही शेअर, हक्क, नामाधिकार किंवा हितसंबंध किंवा सदर मिळकत किंवा तिचा कोणतीही हरकत असल्यास सदर सूचना प्रसिध्दी तारखेपासून १५ (पंधरा) दिवसांत निम्नस्वाक्षरीकारांना त्यांचा पत्ता २६/२, ३ रा मजला, एक्झामिनर प्रेस बिल्डिंग, ३५ दलाल स्ट्रीट, फोर्ट, मुंबई–४०० ००१ येथे लेखी स्वरूपात कळविणे यादद्वारे आवश्यक आहे, याद्वारे आवश्यक असल्यानुसार दावा न केला गेल्यास तो त्यागित किंवा परित्यागित केल्याचे मानण्यात येईल.

वरील उल्लेखित परिशिष्ट

मुंबई उपनगरचा जिल्हा आणि उपजिल्हा नोंदणीतील आणि लेडी जमशेदजी रोड आणि एन. सी. केळकर रोडचे जंक्शन दादर (पश्चिम), मुंबई–४०० ०२८ येथे स्थित, वसलेल्या आणि अशा त्यावरील कोहिनूर सीटीएनएल इन्फ्रास्ट्रक्चर कंपनी प्रायव्हेट लिमिटेड द्वारे बांधलेल्या अशा इमारतीसह एकत्रित टाऊन प्लानिंग स्कीम बॉम्बे सिटी क्र. (III) (माहीम क्षेत्र) (१ ला सुधारण) (अंतिम) चा अंतिम प्लॉट क्र. ४६ धारक आणि मोजमापित १९,८५९.०५ चौ. मीटर्स जमिनीचे सर्व ते भाग किंवा विभाग, आणि खालीलप्रमाणे सीमाबध्द:

उत्तरेला किंवा त्या दिशेने : बाई पद्मावती ठक्कर रोड द्वारे
पूर्वेला किंवा त्या दिशेने : जे. के. सावंत मार्ग द्वारे
पश्चिमेला किंवा त्या दिशेने : लेडी जमशेदजी रोड द्वारे
दक्षिणेला किंवा त्या दिशेने : एन. सी. केळकर मार्ग द्वारे

सदर दिनांक ८ एप्रिल, २०२३.

मे. ए. आर. वैद्य ॲंड कंपनी करिता
सही/–
प्रोप्रायटर
वकील आणि सॉलिसिटर्स
२६/२, ३ रा मजला, एक्जानिसर प्रेस बिल्डिंग,
३५ दलाल स्ट्रीट, फोर्ट, मुंबई–४०० ००१

PUBLIC NOTICE

Notice is hereby given to all concerned that **(1) Smt. JYOTI ARUN BELANI, (2) Mrs. Kinjal Yogesh Mehta (3) Mrs. Nehal Bhavesh Chande** claiming to be legal heirs of **Late Shri. Arun Gangaram Belani Son of Late Shri. Gangaram Vithaldas Belani (Tenant) and** claiming to be in possession of **Room No. 10** (previously numbered as Room No.4), Plot No. 823, Pushpa Niwas (now Ambe Mahal), P K ROAD, PANCHRASTA, MULUND (WEST), MUMBAI 400080, **(The said Room),** has applied for transfer of Tenancy rights and rent receipt of the said Room to my client SHIVSHAKTI BUILDERS **(The Landlords).**

All person/s having any right, title, interest, claim or demand against the said Tenant or into, upon, in respect of the said Room by way of inheritance, possession, easement or otherwise are hereby required to make the same known in writing to the undersigned within 14 days from the date hereof, with supporting documents therewith, failing which the Transfer of rent receipt will be completed without referring any such claim or objection, and such claim or objection, if any, shall be treated as waived.

Date: 06th April, 2023

S. T. Manek & Co.
Sanjay T. Manek
Advocate High Court, Mumbai
C-3003, Ashford Roayale,
S. Samuel Street, Nahur (West),
Mumbai 400 078.
Mob: 99300 71094
Email. stmanek@yahoo.co.in

जाहीर सूचना

सूचना याद्वारे देण्यात येते कि, आमचे अशील यांनी श्रीम. रश्मी मेनेझेस, २ री हसनाबाद लेन, सांताक्रूझ (पश्चिम), मुंबई – ४०००५४, तालुका अंधेरी, एमएसडी, गाव वांद्रे चा सी.टी.एस. क्र. इ/८९० येथे स्थित देव छाया, ८वा मजला, फ्लॅट क्र. ८०१, मोजमापीत १६३.४२ चौ. मीटर, बिल्ट अप क्षेत्र, सोबत टेरेस मोजमापीत ६९.६८ चौ. मीटर आणि सोबत ३ कार पार्किंग ची जागा मोजमापीत १० चौ. मीटर आणि सोबत देव छाया सी. एच. एस. एल. (सदर मालमत्ता), चे शेअर प्रमाणपत्र क्र. १५ मध्ये समाविष्ट असलेले १० शेअर्स, विशिष्ट क्र. १४१ ते १५० धारक (दोन्ही समाविष्टीत), चे मालक असून, यांच्याकडून खरेदी करण्यासाठी वाटाघाटी केल्या आहेत.

सर्व किंवा कोणत्याही व्यक्तीला किंवा व्यक्तींना समाविष्टीत कोणतीही बँक, वित्तसंस्था आणि/किंवा इतर कोणताही पक्ष यांना विक्री, भेट, भाडेपट्टा, वहिवाट, परवाना, देवाणघेवाण, विभाजन, गहाण, प्रभार, धारणाधिकार, वारसा, वारसाहक्क, विश्वस्त, देखभाल, ताबा, सुविधाधिकार, करार, लिस–पेंडन्स, स्टे ऑर्डर, संलग्नक, डिक्री, विशिष्ट कामगिरी किंवा इतर कोणत्याही मार्गे कोणत्याही प्रकारचा दावा, हक्क, नामाधिकार, मागणी किंवा हितसंबंध असल्यास याद्वारे तसे लिखित स्वरूपात निम्नस्वाक्षरीकारांना त्यांच्या खालील नमूद पत्यावर यापासून १४ दिवसांच्या आत त्या दाव्याच्या संबंधी पृष्ठ्यर्थ दस्तावेजांसह कळविणे आवश्यक आहे, कसूर केल्यास कोणताही दावा/दावे नाही असे गृहीत धरले जाईल आणि सदर मालमत्तेच्यासंदर्भात जर दावा असल्यास ते त्यागित आणि सोडून दिल्याचे मानले जाईल.

दिनांक: ८–४–२३

सही/–
वकील दिनेश जैन
२०६१, तळमजला, रुस्तमजी इ झोन मॉल,
इनऑर्बिट मॉल जवळ, ओझोन एसबीआय
बँकेसमोर, मालाड पश्चिम, मुंबई – ४०० ०६४

SBI State Bank of India

स्ट्रेस्ड ॲसेटस् रिकव्हरी ब्रांच, मुंबई (०५१६८):
६वा मजला, ''दि इंटरनॅशनल'',
१६, महर्षी कर्वे रोड, चर्चगेट, मुंबई–४०० ०२०.

शुद्धिपत्रक

कृपया दिनांक ०७.०४.२०२३ रोजी **पान क्र १७** वर **कर्जदार– अनुक्रमांक १ – श्री. अनिल तेजबहादूर सिंग ते अनुक्रमांक ११ – श्री. विनोदकुमार कोलेमचेरी (एकूण ११ मालमत्ता), यांच्या संदर्भात स्थावर मिळकतीच्या विक्रीकरिता ई–लिलाव विक्री सूचना,** या मथळ्याखाली प्रसिद्ध झालेल्या सूचनेचा संदर्भ घ्यावा. या सूचनेमध्ये ई– लिलावाची तारीख १६.०३.२०२३ अशी चुकीची छापून आली असून त्या ऐवजी ई–लिलावाची तारीख **२५.०४.२०२३** अशी वाचावी.

इतर मजकूर जसा आहे तसा राहील.

सही/–
प्राधिकृत अधिकारी
स्टेट बँक ऑफ इंडिया

जाहीर नोटीस

तमाम लोकांस कळविण्यात येते की, गाव मौजे दिघाशी, ता. भिवंडी जि. ठाणे, येथील स.नं. १५९ हिस्सा नं. १३ ह्या जमीन मिळकती पैकी लिहुन देणार १. दिपक नरेश किणी २. दिनेश नरेश भोईर ह्यांचे हिश्याचे क्षेत्र ०.१०.०० (हे. आर.) आकार ०.१७ (आणे पै) हि जमीन मिळकत आमचे अशिल यांना विकत देण्याचे मान्य व कबुल केले आहे. वरील जमीन मिळकतच्या प्रस्तावित व्यव्हारासंबंधी कोणाही इसमाच मालकी वारसा, गहाण, कुळराग, तसेच कब्जा, गहाण, दान, बक्षीस, भाडेपट्टा अगर इतर दुर्मुया कुठल्याही प्रकारे हक्क असल्यास सदरची नोटीस प्रसिध्द झाल्यापासुन चौदा दिवसांच्या आत पुराव्यासह व योग्य त्या कागदपत्रांसह माझे पत्यावर : शॉप नं ६, दुबे शॉपींग सेंटर, स्टेला, वरामपुर, वसई प., ता. वसई, जि. पालघर ४०१२०२, येथे लेखी कळवावी अन्याथा सदर जमीनीच्या विकण्यात वावत कुठलीही हरकत नाही व असल्यास ती कायमची सोडुन दिली आहे असे समजुन आमचे अशिल सदर विकण्यावावतचे व्यव्हार पुर्ण करतील ह्यांचे नोंद घ्यावी

दिनांक : ०८.०४.२०२३

ॲड. नागेश जे. दुबे

जाहीर सूचना

याद्वारे सूचना देण्यात येते की, **''सेफवे प्रोजेक्टस् प्रायव्हेट लिमिटेड'' (''मालक'')** हे खाली वर्णन केलेल्या निवासी जागेचे मालक आणि/किंवा कब्जे–वहिवाटदार आणि/किंवा पर्याप्त हक्कदार आहेत.

अनु. क्र. बीडीआर–९/१२५७१/२०२१ अन्वये रितसर नोंदणी केलेल्या २८.१०.२०२१ दिनांकित विक्री करारा संबंधातील मूळ नोंदणी पावती मालकांकडून हरवली/गहाळ झाली आहे. मालकांनी त्या संबंधात व्ही.पी. रोड पोलीस स्टेशनमध्ये ०५.०४.२०२३ दिनांकित स्टेशन डायरी नोंद क्र. ४१३/२०२३ धारक एक गहाळ झाल्याची तक्रार दाखल केली आहे.

कोणत्याही व्यक्तीला २८.१०.२०२१ दिनांकित विक्री कराराच्या संबंधातील मूळ नोंदणी पावती सापडली तर त्यांनी तसे ह्या प्रकाशनाच्या तारखेपासून **११** दिवसांत निम्नस्वाक्षरीकाराना कळवणे आवश्यक आहे, कसूर केल्यास, अशा व्यक्तींचा दावा सोडून दिल्याचे आणि/किंवा त्यागल्याचे समजले जाईल.

मिळकतीचे परिशिष्ट:

मुंबई उपनगरच्या जिल्हा आणि नोंदणी उप–जिल्हा अंधेरी मधील १ ला रोड, चित्रकार धुरंदर मार्ग, खार (पश्चिम), मुंबई–४०० ०५२ येथे स्थित गाव–वांद्रे, तालुका अंधेरीच्या सीटीएस क्र. ई–२८४ येथील एस. एस. स्कीम नं. ७ (खार दांडा) च्या अंतिम प्लॉट क्र. ३७४ धारक जमिनीच्या प्लॉट वरील मेकॅनिकल सिस्टीम मधील एक कार पार्किंग स्पेससहीत **''बेल्लेझा''** नावाच्या इमारतीच्या चौथ्या मजल्यावरील फ्लॅट क्र. ४०२.

दिनांक: ८ एप्रिल, २०२३.

सही/–
(एविथा कुमारी एम. जैन)
वकील, उच्च न्यायालय
२५०, लाईफस्केप अरिहंत, दुकान क्र. १०५, १ ला मजला, प्रार्थना समाज, व्ही. पी. रोड, गिरगाव, मुंबई–०४.
दू.क्र.: +९१–९७६९०८५०१२

टाटा कॅपिटल फायनान्शीअल सर्व्हिसेस लि.,

नों. पत्ता : ११ वा मजला, टॉवर ए, पेनिन्सुला बिझनेस पार्क, गणपतराव कदम मार्ग, लोअर परळ, मुंबई – ४०००१३
शाखा पत्ता : ५०२, ५ वा मजला, निलयोग स्क्वेअर, आर.बी. मेहता रोड, घाटकोपर रेल्वे स्टेशन समोर, घाटकोपर (पूर्व), मुंबई – ४०००७५

शुद्धिपत्र

कर्जदार – श्री. महेंद्र पारसमल सुराणा (कर्ज खाते क्र. ६८४८००२) यांच्या **'स्थावर मिळकतीच्या विक्रीसाठी विक्री सूचने** संदर्भात ०७.०४.२०२३ रोजी ह्या वर्तमानपत्रात प्रकाशित झालेल्या जाहीरातीच्या संदर्भात, कृपा करून लिलाव पोर्टल वेबसाईट https://bankauctions.in ऐवजी **https://disposalhub.com** असे वाचावे. अन्य सर्व तपशील आहेत तसेच राहतील.

सही/–
प्राधिकृत अधिकारी

परिशिष्ट I
फॉर्म ए
जाहीर उद्घोषणा
(इन्सॉल्व्हन्सी ॲन्ड बँक्रप्टसी बोर्ड ऑफ इंडिया
(स्वेच्छा परिसमापन प्रक्रिया) रेग्युलेशन, २०१७ चा रेग्युलेशन १४)
अनफोर्स रेसेफ (इंडिया) प्रायव्हेट लिमिटेडच्या
स्टेकहोल्डर्सच्या माहितीसाठी

१.	कॉर्पोरेट व्यक्तीचे नाव	अनफोर्स रेसेफ (इंडिया) प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट व्यक्तीचा स्थापनेची तारीख	१२.०८.२००८
३.	कॉर्पोरेट व्यक्ती ज्या अंतर्गत स्थापित / नोंदणीकृत आहे ते प्राधिकरण	आरओसी– मुंबई
४.	कॉर्पोरेट व्यक्तींचे कॉर्पोरेट आयडेंटीटी क्रमांक	यु८०३०१एमएच२००८

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UNFORS RAYSAFE (INDIA) PRIVATE LIMITED

1	Name of Corporate Person	Unfors Raysafe (India) Private Limited
	Date of Incorporation of Corporate Person	12/08/2008
3	Authority under which Corporate Person is incorporated / Registered	ROC - Mumbai
4	Corporate Identity Number of Corporate Person	U80301MH2008FTC185751
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	21, Blue Chip Industrial Estate No. 1, Golani Industrial Complex, Waliv, Vasai (East) Dist. Palghar, Maharashtra-401208
6	Liquidation Commencement Date of Corporate Person	06/04/2023
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	DINESH KUMAR DEORA **Registered Address:** B-202, ABT Apartment, Rani Sati Marg, Malad (East), Near Navjivan School, Mumbai-400097 **Office Address: (For Correspondence)** #205, Nadiadwala Market, Poddar Road, Malad (East), Mumbai-400097 **Phone Nos.:** 022-28443641, 9321018355 **Email Id:** dinesh.deora@yahoo.com **Registration Details with IBBI:** IBBI/IPA-002/IP-N00958/2020-2021/13041
8	Last date for submission of claims	05/05/2023

Notice is hereby given that the Unfors Raysafe (India) Private Limited has commenced Voluntary Liquidation on 6th April,2023.

The stakeholders of Unfors Raysafe (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 5th May,2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

DINESH KUMAR DEORA

DINESH KUMAR DEORA

LIQUIDATOR OF UNFORS RAYSAFE (INDIA) PRIVATE LIMITED

Date: 06-04-2023

Place: Mumbai

Dinesh Kumar Deora
IP Regd No
IBBI/IPA
IP-N00
2020-202
Insolvency Professional